

Court-II

In the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)

Appeal No.281 of 2015

and

IA Nos.460/15, 480/2015, 167/2016, 332/2016 and 387/2016

Dated : 29th July, 2016

Present: HON'BLE MR. JUSTICE SURENDRA KUMAR, JUDICIAL MEMBER
HON'BLE MR. T MUNIKRISHNAIAH, TECHNICAL MEMBER

In the Matter of:

The Tata Power Delhi Distribution Ltd.

... Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

: Mr. Anupam Vasara
Mr. Vishal Anand
Mr. Rahul Kinra for TPDDL
Mr. Anurag Bansal

Counsel for the Respondent(s)

: Mr. S.K.Chaturvedi
Mr. S. Malay Dwivedi for R-2
Mr. Sumeet Pushkarana
Mr. Sidharatha Nagpal for
R-3/Pension Trust
With Mr. P.Narayanan, Manager, PT

Mr. Hemant Singh
Mr. Nimesh Ku. Jha for DVB

Mr. Salim A. Inamdar for
DSEWA/Impleader

Mr. Sai Vinod
Mr. Nikhil Nayyar for R-1/DERC
Mr. A.P.Jain
Mr. Brijendra Singh
Mr. Karn Kumar for Intervenor

:2:

ORDER

Since the Judicial Member of this Bench is demitting office very shortly, it is not possible to hear and conclude this matter. Even the Hon'ble Chairperson of this Appellate Tribunal has ordered that this appeal be retained before Court-II. Hence, there is no question of making further correspondence regarding transfer of this matter from Court-II to Court-I.

Post this appeal for hearing on **23rd August, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/kt